Accounting Year. | Placed in Library. See No. LT-7752/84

Report etc. of the Indian Railway Construction Limited, New Delhi and the Rail India Technical and Economic Services Limited, New Delhi for 1982-83

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): I beg to lay on the Table a copy each of following papers (Hindiand English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

- (1) (1) Review by the Government on the working of the Indian Railway Construction Company Limited, New Delhi, for the year 1982-83.
 - Annual Report of the (11)Indian Railway Construction Company Limited, New Deihi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7753/84]
- Review by the Govern-(2) (i) ment on the working of the Rail India Technical and Economic Services Limited, New Delhi, for the year 1982-83.
 - Annual Report of the (ii) India Technical Rait and Economic Services Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the

Comptroller and Auditor General thereon. [Placed Library. See No. LT-7754/84].

Annual Report ctc. of the National Institute of Public Cooperation and Child Development, New Delhi for the year 1982-{3 and Addendum to the resolution dt. 19.12.83 i.e. Indian National Code for protection and Promotion of breast-feeding breast-feeding.

THE DEPUTY MINISTER THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WEL-FARE (SHRI P.K. THUNGON): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Cooperation and Child Development, New Delhi, for the 1982-83 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Public Co-operation and Children Development, New Delhi, for the year 1982-83.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placcd in Library. See No. LT-7755-84].
- (3) A copy of the Addendum* (Hindi and English versions) to the Resolution dated the Indian National Code for Protection and Promotion of Breast-feeding. [Placed in Library. See No. LT-7756/84].

^{*}The resolution was laid on the Table on the 22nd December, 1983,